

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Recruitment for filling up of 07 vacancies of District Judges (Direct Quota) in pursuance to Advertisement Notification No. 1160/GS dated 05-11-2018.

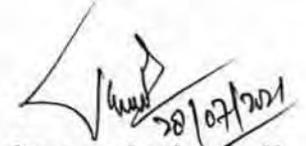
NOTIFICATION

No:- 723 of 2021

Dated: 28.07.2021

It is hereby notified for the information of all the concerned that the Written Competitive Examination of the eligible candidates, who have applied for the post of District Judges in pursuance to the High Court Notification No. 1160/GS dated 05.11.2018, is tentatively scheduled to be held on 15th September, 2021 (Paper-I) and 16th September, 2021 (Paper-II). Timing and the Centres for examination shall be notified separately.

By Order.



**(Jawad Ahmed)
Registrar General**

No:- 34700-800/2021

Dated:- 28.07.2021

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar,
2. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan .
4. Secretary to Hon'ble Mrs. Justice Sindhu Sharma.
5. Secretary to Hon'ble Mr. Justice Sanjay Dhar,
6. Secretary to Hon'ble Mr. Justice Javed Iqbal Wani,
..... for information of their Lordships.
7. Registrar Judicial, High Court Wing, Jammu /Srinagar
8. All Principal District and Sessions Judges,
..... for information and necessary action and with the request to get copy of this notification displayed on the notice board of his/her office.
9. Director Information, Jammu with the request to publish the above notification in the two daily leading News papers having wide circulation in the Union Territory of Jammu and Kashmir and Union Territory of Ladakh.
10. CPC, eCourts, High Court of J&K, for information and with the request to get the Notification uploaded on the official website of the High Court.
11. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.



Registrar General